

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
DAILY CAUSE LIST DATED 10.01.2023 (TUESDAY)
CHENNAI BENCH (VIRTUAL MODE)
10.30AM

In the Court of Hon'ble Mr. Justice M.Venugopal, Member (Judicial), and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Judgement

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) (Ins) No. 433/2022 & IA No. 1097/2022	Nagarjuna Fertilizers and Chemicals Limited Vs IDBI Bank Limited & Anr	Mr. R Sundararajan	Mr. KB Kumar, Deputy Registrar, NCLT Hyderabad- R2

For Withdrawal

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
2	Comp App (AT) (CH) No.185/2022 & IA No. 424, 425 & 426/2022	Edelweiss Asset Reconstruction Company Limited Ltd Vs Sriharan Sripathmanatha & 8 Ors	Ms. Indumathi Ravi	M/s Parimala- R1 & R2 M/s King & Patridge- R3-R6 & R8 Mr. Ramasamy Meyappan-R7 Mr. R. Subramanian- R9
3	For Withdrawal IA No. 22/2023 & TA (AT) No. 49/2021 (Comp App (AT) (Ins) No. 688/2020 & IA No. 903/2022)	Udhyaraj Patwardan RP for Ind Bharath Energy (Utkal) Ltd Vs Tata Capital Financial Service Ltd & 10 Ors	Mr. Niraj Kumar	Ms. Durga Manda- R1 Mr. Kushal Bansal- R2

For Admission (Fresh Cases)

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
4	Comp App (AT) (CH) (Ins) No. 444/2022 For Condone Delay IA No. 1124/2022 For Exemption IA No. 1125/2022 For stay IA No. 1126/2022	Sharda Service Center Vs Consortium of Resolution Applicant & 2 Ors	Mr. M Dinesh Kumar	

5	Comp App (AT) (CH) (Ins) No. 445/2022 For Condone delay IA No. 1127/2022 For Additional docs. IA No. 1128/2022	Greeta Mani Vs JJ Fincap Pvt. Ltd. & Anr	Mr. Abhishek Jenasen	
6	Comp App (AT) (CH) (Ins) No. 446/2022 For Stay IA No. 1132/2022	DCB Bank Ltd. Vs Mr. R Sadasivsan & 2 Ors	Mr. S Vasudevan	
7	Comp App (AT) No. 131/2022 Leave to file IA No. 1131/2022 For Exemption IA No. 1129/2022 To implead IA No.1130/2022	R.V. Tyagarajan Vs Ramakrishnan Sadasivan Liquidator of Thiru Arooran Sugars Ltd.	Mr. R Parthasarathy	

For Defects/Rectification

S.No	Efiling No	Name of the Parties	Counsel for Appellants	Counsel for Respondents
8	9805117/01676/2021 (Diary No.918/2021)	Ancymol Vs Union Bank of India	M/s. S. Easwaran	
9	9805111/00668/2021 (Diary No.921/2021)	M/s Shakti Equipments Pvt Ltd Vs M/s. Shamel Projects India Pvt Ltd	Mr. Arjun Amanchi	
10	9805118/01812/2021 (Diary No.976/2021)	Joint Commissioners of GST Vs John Freight System Ltd.	Mr. M. Santhanaraman	

For Directions/Convenience Compilation

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
11	TA (AT) No.109/2021 (CA (AT) No.151/2019)	Rachakonda Siva Kumar VS Gagan Aerospace Limited & Anr WITH	Mr. D Abhinav Rao	Mr. Y Suryanarayna- R2
12	TA (AT) No.110/2021 (CA (AT) No.153/2019)	Rachakonda Siva Kumar VS Gagan Aerospace Limited & Anr WITH	Mr. D Abhinav Rao	Mr. Y Suryanarayna- R2
13	TA (AT) No.113/2021 (CA (AT) No.200/2019)	Rachakonda Siva Kumar VS Gagan Aerospace Limited & Anr	Mr. D Abhinav Rao	Mr. Y Suryanarayna- R2

14	TA 106/2021 (Comp App (AT) No. 171/2019)	Tecnotree Convergence Pvt. Ltd. Vs Deputy Commissioner of Income Tax WITH	Mr. Goutham Shivshankar	Mr. Vibhooti Malhotra
15	TA 107/2021 (Comp App (AT) No. 172/2019)	Tecnotree Convergence Pvt Ltd Vs Deputy Commissioner of Income Tax	Mr. Goutham Shivshankar	Mr. Vibhooti Malhotra

For Admission (After Notice)

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
16	Comp App (AT) (CH) No. 101/2022 & IA No. 854/2022 & IA No. 854 & 1050/2022	Veena Ramanathapura Sreenivasarangan & Anr Vs Amruthamgamaya Nature Care & Leisure Pvt. Ltd. & 6 Ors.	Ms. Lakshmi Narasimhan	Mr. Bijoy Prabhakaran Caveator
17	Comp App (AT) (CH) (Ins) No.150/2022 & 351,352,353/2022	Titanium Tantalum Products Ltd. & Anr. Vs T.V. Manikantan WITH	Mr.K.Moorthy	M/s Gupta & Ravi
18	Comp App (AT) (CH) (Ins) No.151/2022 & IA No. 354,355,356 /2022	Titanium Tantalum Products Ltd. & Anr. Vs. P.S.Venkataraman & Anr	Mr.K.Moorthy	M/s GRNK & Associates
19	Comp App (AT) (CH) (Ins) No. 223/2022 & IA No. 478, 479, 480/2022	Srinivasa Garment Private Limited Vs. District Collector	Ms. A. Vidya	
20	Comp App (AT) (CH) (Ins) No. 128/2022	Ms. Baiju P. Fromer IRP of Krisenter Impex Pvt ltd Vs Al Sadiq Sweets & Anr	M/s. Mokshavati K	Mr. Sankar P Panicker-R2
21	Comp App (AT) No.102/2022 & IA No. 857,858/2022	Vijaygopal M & Ors Vs BRD Securities Ltd. & Ors. WITH	Mr. Srikanth Mohan	Mr. Jerin Asher Sojan-R1/Caveator Mr. CV Shailandhran-R4
22	Comp App (AT) No. 103/2022 & IA no. 859,860/2022	Vijaygopal M & Ors Vs BRD Securities Ltd. & Ors. WITH	Mr. Srikanth Mohan	Mr. Jerin Asher Sojan-R1/Caveator Mr. CV Shailandhran-R4

23	Comp App (AT) No. 104/2022 & IA no. 859,860/2022	Vijaygopal M & Ors Vs BRD Securities Ltd. & Ors.	Mr. Srikanth Mohan	Mr. Jerin Asher Sojan-R1/Caveator Mr. CV Shailandhran-R4
24	Comp App (AT) No.30/2022 & IA No. 344/2022	Geetha Lakshmi Sunflower Finlinks Ltd Vs ROC Chennai	M/s. C. Umashankar	

For Hearing:

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
25	TA No. 15/2021 (Comp App (AT) No. 235/2020)	Thyagaraja Vs The Church of South India Trust Association & 11 Ors	Dr. SR Kalyani Mr. T Hemantha Alva	Mr. Adrian D. Rozario
26	TA No. 71/2021 (Comp App (AT) 248/2019)	Pramerica ASPF II Cyprus Holding Ltd Vs Metro Corp Infrastructure Ltd & Ors WITH	Aditya Kumar	Mani Bhadra-R1, R3 Mr. Arun Karthik Mohan- R2 Ms. Kirit Javali-R4
27	TA No. 72/2021 (Comp App (AT) 247/2019)	Pramerica ASPF II Cyprus Holding Ltd Vs Metro Corp Infrastructure Ltd & Ors	Mr. Aditya Kumar	Mani Bhadra-R1 to R3 Kirit Javali-R4
28	Comp App (AT) (CH) (Ins) 90/2022 & IA No. 204 & 206/2022	Mr. Sutanu Sinha Vs Life Insurance Corporation of India	Mr. P. Giridharan	Mr. B Deepak Narayanan
29	Comp App (AT) (CH) (INS) No.280/2021	M/s Winlead HK Cable & Wire Products Ltd. Vs. M/s Velankani Electronics Pvt. Ltd	M/s TM Naidu & Co Ms. S.S. Jayanthi	Ms. Ramyasubramaniam Raja Mr. M Ajay Kumar

After rising of Court III

For Hearing:

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
30	Comp App (AT) (CH) (Ins) No.29/2021 & IA No.251/2021	C.G.Vijayalakshmi VS Shri. Kumar Rajan Resolution Professional Hindustan Newsprint Limited	Mr. Jinan KR Mr. Philip Mathew	Mr. PV Vinod-R1-R3 Mr. Shivsankar R Panicker- R4

		WITH		
31	Comp. App (AT) (CH) (Ins) No.44/2021 & IA No.96 & 245/2021	Winifred John VS Shri. Kumar Rajan Resolution Professional Hindustan News Print Limited	Mr. Jinan KR Mr. Philip Mathew	Mr. PV Vinod-R1-R3 Mr. Shivsankar R Panicker- R4
		WITH		
32	Comp App (AT) (CH) (Ins) No.56/2021 & IA No.264/2021	George A VS Shri. Kumar Rajan Resolution Professional Hindustan Newsprint Limited	Mr. Jinan KR Mr. Philip Mathew	Mr. PV Vinod-R1-R3 Mr. Shivsankar R Panicker- R4
		WITH		
33	Comp App (AT) (CH) (Ins) No.57/2021 & IA No. 266& 486/2021	Bikash Bhattacharjee VS Shri. Kumar Rajan Resolution Professional Hindustan Newsprint Limited	Mr. Jinan KR Mr. Philip Mathew	Mr. PV Vinod-R1-R3 Mr. Shivsankar R Panicker- R4
		WITH		
34	Comp App (AT) (CH) (Ins) No.58/2021 & IA No.268/2021	Aravindakshan Nair P K VS Kumar Rajan Resolution Professional Hindustan Newsprint Limited	Mr. Jinan KR Mr. Philip Mathew	Mr. PV Vinod-R1-R3 Mr. Shivsankar R Panicker- R4
		WITH		
35	Comp App (AT) (CH) (Ins) No.62/2021 & IA No.139 & 267/2021	Sunny K. C VS Kumar Rajan Resolution Professional Hindustan Newsprint Limited	Mr. Jinan KR Mr. Philip Mathew	Mr. PV Vinod-R1-R3 Mr. Shivsankar R Panicker- R4
		WITH		
36	Comp App (AT) (CH) (Ins) No.63/2021 & IA No.140 & 265/2021	Prasad Rajan VS Kumar Rajan Resolution Professional Hindustan Newsprint Limited	Mr. Jinan KR Mr. Philip Mathew	Mr. PV Vinod-R1-R3 Mr. Shivsankar R Panicker- R4
		WITH		
37	Comp App (AT) (CH) (Ins) No.64/2021 & IA No.260/2021	Baby K I VS Kumar Rajan Resolution Professional Hindustan Newsprint Limited	Mr. Jinan KR Mr. Philip Mathew	Mr. PV Vinod-R1-R3 Mr. Shivsankar R Panicker- R4

		WITH		
38	Comp App (AT) (CH) (Ins) No.65/2021 & IA No.246/2021	Babu Iype VS Kumar Rajan Resolution Professional Hindustan Newsprint Limited	Mr. Jinan KR Mr. Philip Mathew	Mr. PV Vinod-R1-R3 Mr. Shivsankar R Panicker- R4
		WITH		
39	Comp App (AT) (CH) (Ins) No.66/2021 & IA No.141 & 247/2021	N. A. Gopalan Nair VS Kumar Rajan Resolution Professional Hindustan Newsprint Limited	Mr. Jinan KR Mr. Philip Mathew	Mr. PV Vinod-R1-R3 Mr. Shivsankar R Panicker- R4
		WITH		
40	Comp App (AT) (CH) (Ins) No.67/2021 & IA No.148 & 248/2021	Sathyanthan Nair P.C. VS Kumar Rajan Resolution Professional Hindustan Newsprint Limited	Mr. Jinan KR Mr. Philip Mathew	Mr. PV Vinod-R1-R3 Mr. Shivsankar R Panicker- R4
		WITH		
41	Comp App (AT) (CH) (Ins) No.68/2021 & IA No. 249/2021	Muraleedharan Nair A K VS Kumar Rajan Resolution Professional Hindustan Newsprint Limited	Mr. Jinan KR Mr. Philip Mathew	Mr. PV Vinod-R1-R3 Mr. Shivsankar R Panicker- R4
		WITH		
42	Comp App (AT) (CH) (Ins) No.69/2021 & IA No. 143 & 250/2021	George Joseph VS Kumar Rajan Resolution Professional Hindustan Newsprint Limited	Mr. Jinan KR Mr. Philip Mathew	Mr. PV Vinod-R1-R3 Mr. Shivsankar R Panicker- R4
		WITH		
43	Comp App (AT) (CH) (Ins) No.70/2021 & IA No. 144 & 243/2021	V. S. Mariamma VS Kumar Rajan Resolution Professional Hindustan Newsprint Limited	Mr. Jinan KR Mr. Philip Mathew	Mr. PV Vinod-R1-R3 Mr. Shivsankar R Panicker- R4
		WITH		
44	Comp App (AT) (CH) (Ins) No.71/2021 & IA No. 252/2021	Jose K.J VS Kumar Rajan Resolution Professional Hindustan Newsprint Limited	Mr. Jinan KR Mr. Philip Mathew	Mr. PV Vinod-R1-R3 Mr. Shivsankar R Panicker- R4
		WITH		
45	Comp App (AT) (CH) (Ins) No.72/2021 & IA No. 242/2021	P.R Ramachandran Nair VS Kumar Rajan Resolution Professional Hindustan Newsprint Limited	Mr. Jinan KR Mr. Philip Mathew	Mr. PV Vinod-R1-R3 Mr. Shivsankar R Panicker- R4

		WITH		
46	Comp App (AT) (CH) (Ins) No.73/2021 & IA No. 145 & 253/2021	Kunjamma P P VS Kumar Rajan Resolution Professional Hindustan Newsprint Limited	Mr. Jinan KR Mr. Philip Mathew	Mr. PV Vinod-R1-R3 Mr. Shivsankar R Panicker- R4
		WITH		
47	Comp App (AT) (CH) (Ins) No.74/2021 & IA No. 254/2021	Ramachandran M P VS Kumar Rajan Resolution Professional Hindustan Newsprint Limited	Mr. Jinan KR Mr. Philip Mathew	Mr. PV Vinod-R1-R3 Mr. Shivsankar R Panicker- R4
		WITH		
48	Comp App (AT) (CH) (Ins) No.75/2021 & IA No. 146 & 255/2021	Krishnakumar V. G. VS Kumar Rajan Resolution Professional Hindustan Newsprint Limited	Mr. Jinan KR Mr. Philip Mathew	Mr. PV Vinod-R1-R3 Mr. Shivsankar R Panicker- R4
		WITH		
49	Comp App (AT) (CH) (Ins) No.76/2021 & IA No. 256/2021	Dileep F VS Kumar Rajan Resolution Professional Hindustan Newsprint Limited	Mr. Jinan KR Mr. Philip Mathew	Mr. PV Vinod-R1-R3 Mr. Shivsankar R Panicker- R4
		WITH		
50	Comp App (AT) (CH) (Ins) No.77/2021 & IA No. 147 & 257/2021	Raju M P VS Kumar Rajan Resolution Professional Hindustan Newsprint Limited	Mr. Jinan KR Mr. Philip Mathew	Mr. PV Vinod-R1-R3 Mr. Shivsankar R Panicker- R4
		WITH		
51	Comp App (AT) (CH) (Ins) No.78/2021 & IA No. 148 & 258/2021	Aysha T. E. VS Kumar Rajan Resolution Professional Hindustan Newsprint Limited	Mr. Jinan KR Mr. Philip Mathew	Mr. PV Vinod-R1-R3 Mr. Shivsankar R Panicker- R4
		WITH		
52	Comp App (AT) (CH) (Ins) No.79/2021 & IA No. 270/2021	Anilkumar N VS Kumar Rajan Resolution Professional Hindustan Newsprint Limited	Mr. Jinan KR Mr. Philip Mathew	Mr. PV Vinod-R1-R3 Mr. Shivsankar R Panicker- R4
		WITH		
53	Comp App (AT)(CH)(Ins) No.80/2021 & IA No. 149 & 269/2021	Sukumaran Nair A. VS Kumar Rajan Resolution Professional Hindustan	Mr. Jinan KR Mr. Philip Mathew	Mr. PV Vinod-R1-R3 Mr. Shivsankar R Panicker- R4

		Newsprint Limited WITH		
54	Comp App (AT) (CH) (Ins) No.81/2021 & IA No. 261/2021	Mohan K. K. VS Shri. Kumar Rajan Resolution Professional Hindustan Newsprint Limited WITH	Mr. Jinan KR Mr. Philip Mathew	Mr. PV Vinod-R1-R3 Mr. Shivsankar R Panicker- R4
55	Comp App (AT)(CH)(Ins) No.82/2021 & IA No. 262/2021	Anil Mukherjee E VS Kumar Rajan Resolution Professional Hindustan Newsprint Limited WITH	Mr. Jinan KR Mr. Philip Mathew	Mr. PV Vinod-R1-R3 Mr. Shivsankar R Panicker- R4
56	Comp App (AT)(CH)(Ins) No.83/2021 & IA No. 244/2021	Thambachan Y.M Mathews VS Kumar Rajan Resolution Professional Hindustan Newsprint Limited WITH	Mr. Jinan KR Mr. Philip Mathew	Mr. PV Vinod-R1-R3 Mr. Shivsankar R Panicker- R4
57	Comp App (AT)(CH)(Ins) No.84/2021 & IA No. 150 & 271/2021	Vijayakumar K. V. VS Kumar Rajan Resolution Professional Hindustan Newsprint Limited WITH	Mr. Jinan KR Mr. Philip Mathew	Mr. PV Vinod-R1-R3 Mr. Shivsankar R Panicker- R4
58	Comp App (AT)(CH)(Ins) No.85/2021 & IA No. 151 & 263/2021	Vijayakumar K. V. VS Kumar Rajan Resolution Professional Hindustan Newsprint Limited WITH	Mr. Jinan KR Mr. Philip Mathew	Mr. PV Vinod-R1-R3 Mr. Shivsankar R Panicker- R4
59	Comp App (AT)(CH)(Ins) No.86/2021 & IA No. 152 & 259/2021	Raveendran V VS Kumar Rajan Resolution Professional Hindustan Newsprint Limited	Mr. Jinan KR Mr. Philip Mathew	Mr. PV Vinod-R1-R3 Mr. Shivsankar R Panicker- R4

Copy to:

By the order of Hon'ble Member (J)

(Chennai Bench)

1. Notice Board
2. Website: www.nclat.nic.in

For Assistance,

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